

SL. No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.05.2024 Time: After Court-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/388/2022
NAME OF THE COMPANY	Core Hotels Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Core Hotels Ventures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: None for the Petitioner.

Ld. Counsel Mr. Suraj Prakash for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 02.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)